

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP 134 of 2016 (CP 652 of 2016)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25-04-2019**

Name of the Company: Sandeep J. Dave

V/s

Environmental Project Mgt. Pvt. Ltd. & Ors

Section of the Companies Act: Section- 397-398 of Companies Act

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. **Jatin Kundra** PCS Representant **Jatin K. Kundra**

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ORDER

The Applicant is represented through their respective Learned PCS.

An intimation is received from the original petitioner seeking an adjournment, hence the matter is adjourned.

Meanwhile, the Parties are directed to complete the pleadings.

List the matter on 18.07.2019.

Manora
**MANORAMA KUMARI
MEMBER (JUDICIAL)**

H.P.C.
**HARIHAR PRAKASH CHATURVEDI
MEMBER (JUDICIAL)**

Dated this the 25th day of April, 2019.